GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 5655 TO BE ANSWERED ON 02ND APRIL, 2018

SCHEMES FOR UP

5655. DR KRISHAN PRATAP:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the proposals received from Uttar Pradesh under various schemes for poverty alleviation and employment generation during the last three years and the current year;
- (b) the details of the proposals sanctioned/lying pending therefrom along with the reasons for their pendency; and
- (c) the steps taken/being taken by the Government for approving the pending proposals?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): The Government has launched the "National Urban Livelihood Mission (NULM)" w.e.f. 23rd September, 2013 with the aim of reducing the poverty and vulnerability of urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities for improvement in their livelihoods on a sustainable basis. The Mission has been extended to all statutory towns and renamed as Deendayal Antyodaya Yojana- National Urban Livelihood Mission (DAY-NULM). Under DAY-NULM, based on the allocation of the State and as per the provision of General Financial Rules (GFR), funds are released to the States/UTs for implementation of various components of the Mission. The States/UTs have been given the flexibility to allocate funds amongst various components based on their local requirement. The individual projects/proposals are approved at State/UT level and no approval of the Ministry is required for their implementation in the State/UT. These principles and policies apply to all States/UTs, including Uttar Pradesh.
- (b) to (c): Does not arise in view of (a) above.
